

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 147 OF 2016 &
IA NO. 316 OF 2016

Dated: 27th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Mahanagar Gas Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Gourab Banerji, Sr. Adv.
Mr. Trinath T.
Mr. Ishaan Chhaya
Mr. Mohit Pandey

Counsel for the Respondent(s) : Mr. Anuj Verma
Ms. Sonali Malhotra for R-1

Ms. Rimali Batra
Mr. Iti Agarwal for R-2

Mr. Sunil K. Jain
Ms. Punya Garg
Mr. Abhishek Jain for R-3

ORDER

Heard Ms. Rimali Batra, learned counsel for Respondent No. 2 at length.

List the matter for further hearing on **11-10-2018**.

(B. N. Talukdar)
Technical Member (P&NG)
tpd/pk

(Justice Manjula Chellur)
Chairperson